

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992 1729 L/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, ✓ Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the December, 2018.

Sub: **Restricted holiday Leave with station leave permission.**

Ref:- Your letter No. MACT/4023/18 dtd. 20.12.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday for 1(one) day on 24.12.2018 along with head quarter leave permission, by your official Car, at her your cost, w.e.f. the evening of 21.12.2018 till the morning at about 10 AM on 26.12.2018, has been ~~granted/rejected~~ granted. The Member, MACT No. 2, Kamrup, Guwahati, in her absence, the Member, MACT No. 3, Kamrup, Guwahati, will remain in-charge of the Court and Office of MACT No.1, Kamrup, Guwahati in your absence.

Yours faithfully,


JT. REGISTRAR(VIGILANCE)

